

ITEM NO.20

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1246/2022

STATE OF U.P.

Appellant(s)

VERSUS

JAWAHAR & ANR.

Respondent(s)

Date : 22-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Ms. Tulika Mukherjee, AOR
Mr. Beenu Sharma, Adv.

For Respondent(s) :

Mr. Aditya Mishra, Adv.
Mr. Pulkit Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 2 is duly represented.

Ld. Counsel for the appellant has not taken appropriate steps in respect of deceased respondent no.1 despite last opportunity having been granted, as such, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH
Registrar

HJ